

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

C.P. No. 188(ND)/17

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
13.09.2017**

**NAME OF THE COMPANY: M/s Oasis Water Pool Pvt. Ltd. Vs. Registrar of
Companies.**

SECTION OF THE COMPANIES ACT: 252

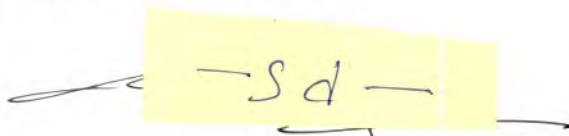
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s)	:	Ms. Rekha Mittal, Company Secretary	
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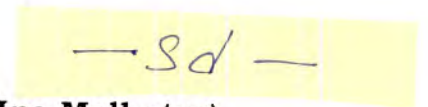
	For the Respondent (s)	:	None	
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ORDER

Notice has still not been effected on ROC. Steps be taken returnable on
4th October, 2017. Dasti.



**(S. K. Mohapatra)
Member (T)**



**(Ina Malhotra)
Member (J)**